

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. G. R. AGRAWAL
COURT 36 ASSISTANT SESSIONS JUDGE
Criminal Cause List Dated 18-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	MISC APPLN MPID	100017/2005	STATE GOVERNMENT Vs Limbadari Gosikonda Narsayya	
<u>EVIDENCE PART HEARD</u>				
2	MAHA P I D 1999	100007/2000	STATE GB CB Vs PRADUMAN KUMAR SHARMA ORS.	SPP
Sub Matter: MISC APPLN MPID/0100429/2015				
Sub Matter: MISC APPLN MPID/0100333/2015				
Sub Matter: MISC APPLN MPID/0100334/2015				
Sub Matter: MISC APPLN MPID/0100027/2014				
3	MAHA P I D 1999	100020/2004	STATE KHAR P. STN. Vs STANLEY SABASTIEN THAIPIRAMBIL @ BASTIEN ORS.	SPP
<u>EVIDENCE</u>				
4	MAHA P I D 1999	100017/2003	The State GBCB CID Mumbai Vs Joseph Dennis Vaz	
<u>CHARGE</u>				
5	MAHA P I D 1999	100037/2004	STATE EOW MUMBAI Vs PRAKASH AYALDAS MIRANI ORS.	SPP
<u>ORDER</u>				
6	MISC APPLN MPID	100080/2005	Vs	
7	MAHA P I D 1999	100011/2004	STATE EOW GBCB CID Vs ANIL DAMODAR BHARATE ORS.	SPP
<u>HEARING</u>				
8	MAHA P I D 1999	100016/2013	The E.O.W. Unit 3 Crime Vs Ramesh Sarji Pardeshi and anr.	
Sub Matter: MAHA P I D 1999/0100017/2014				

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9	MAHA P I D 1999	100017/2014	The State of Maharashtra Vs Ramesh Sarji Pardeshi and ors	
(Main Matter MAHA P I D 1999/0100016/2013)				
10	MISC APPLN MPID	101022/2017	Ashok Lynn Coelho and other Vs The State of Maharashtra	
11	MISC APPLN MPID	101411/2017	Securities and Eaxchance Board of India and other 1 Vs Balasaheb Bhapkar and others	
12	MISC APPLN MPID	100186/2018	Arya Lusters Associates Vs STate Of Maharashtra and other 1	
13	MISC APPLN MPID	100353/2018	Vikram Vijaykumar Singh Vs STate Of maharashtra and other 1	
14	MISC APPLN MPID	100732/2018	Hotel Avion Pvt. Ltd. Vs State of Maharashtra and Ors	Mr. Sundeep R. Karnik
15	MISC APPLN MPID	101381/2018	Hotel Avion Pvt. Ltd. Vs The State of Maharashtra EOW	Rizwan Merchant and Associates
16	MISC APPLN MPID	100224/2019	Berwick Gomes Vs The State of Maharashtra EOW, Unit VII and anr	Gayatri Gokhale
17	MISC APPLN MPID	101415/2019	Anita Deepak Kanojiya Vs The State of Maharashtra EOW Unit-7	A.R. Shastri
18	MISC APPLN MPID	101422/2019	Sureshlal Kamlaprasad Shrivastav Vs The State of Maharashtra EOW, Unit - III and Others	Sukrut V. Mhatre
19	MISC APPLN MPID	100210/2020	Ravindra Rajaram Pawar Vs The State of Maharashtra Economic Offence Wing	Sartaj Pathan

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20	MISC APPLN MPID	100211/2020	Bharti Kishor Patole Vs The State of Maharashtra Economic Offence Wing	Sartaj Pathan
21	MISC APPLN MPID	100213/2020	Jyoti Rakesh Salvi Vs The State of Maharashtra Economic Offence Wing	Sartaj Pathan
22	MISC APPLN MPID	100214/2020	Jyoti Rakesh Salvi Vs The State of Maharashtra Economic Offence Wing	Sartaj Pathan
23	MISC APPLN MPID	100215/2020	Surendra Rajaram Pawar Vs The State of Maharashtra Economic Offence Wing	Sartaj Pathan
24	MISC APPLN MPID	100216/2020	Mahendra Rajaram Pawar Vs The State of Maharashtra Economic Offence Wing	Sartaj Pathan
25	MISC APPLN MPID	100217/2020	Mehandra Rajaram Pawar Vs The State of Maharashtra Economic Offence Wing	Sartaj Pathan
<u>ORDER</u>				
26	MISC APPLN MPID	100680/2018	The State API EOW Unit - IX Vs Pravin Gangaram Zende	Ajay Kadam Asst police Inspector
<u>REPLY/SAY</u>				
27	MAHA P I D 1999	100011/2017	The State BKC Police Station ... Complt. Vs Smt. Sunita Tulsidas Sharma .. Accused	
<u>APPEARANCE</u>				
28	MAHA P I D 1999	100015/2016	The State EOW Unit -11 Vs Subodh Omprakash Tyagi @ Sahoj Parashar @ Kuwar Subodh and 8 ors.	
29	MAHA P I D 1999	100018/2016	The State Vikhroli Police Station Vs Dipak Sudhakar Shivdkar .. Accused	

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30	MAHA P I D 1999	100008/2018	KHAR POLICE STATION Vs AMIT PRAKASH MASALIA AND ORS.06	
31	MAHA P I D 1999	100019/2018	EOW Vs ROYAL TWINKLE STAR CLUB PVT. LTD.....OTH 3	pp
32	MAHA P I D 1999	100027/2018	The State of Sakinaka Police Station Vs Sumeet Kailash Sharma and others 2	
33	MISC APPLN MPID	101587/2018	The Shivsahayadri Sahakari Patpedhi Ltd Vs The State of Maharashtra Vikroli Police Station and Others	Prithviraj Sanjay Gole
34	MAHA P I D 1999	100028/2018	EOW Vs ANAND PRADEEP TYAGI AND ORS.09	PP
35	MAHA P I D 1999	100019/2019	EOW Vs Sharvi Tulsidas Sharma	
36	REMAND APPLN MPID	101061/2019	The State- EOW Unit 7 Vs Sucheta Omprakash Goenka	
37	BAIL APPLN MPID	100756/2020	STATE GOVERNMENT - Parksite Police Station Vs Shoeb Salim Shaikh	SPP Angad More
<u>REPORT</u>				
38	ABA	100472/2020	Hasmukh Devji Rambhia And 2 Others Vs State Malad Police STation	Mehta And Co.
39	BAIL APPLN MPID	100800/2020	Yash Sanjay Rasal Vs State EOW	Shilpa Madki
40	BAIL APPLN MPID	100801/2020	Reshma Sanjay Rasal Vs State Borivali Police Station	Shilpa Madki

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41	BAIL APPLN MPID	100802/2020	Sanjay Sadashiv Rasal Vs State EOW	Shilpa Madki
